

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32404/2025 BLAPL/11748/2025	SRIKANTA PATRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	BALIAPAL /62 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000155/2025
2	D-BLAPL/34151/2025 BLAPL/11749/2025	ANKUR KU. AGRAWAL @ ANKUR AGRAWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	TITILAGARH /347 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000465/2025
3	D-BLAPL/34153/2025 BLAPL/11750/2025	ANKUR KU. AGRAWAL @ ANKUR AGRAWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	SINDHIKELA PS /279 /2025 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000394/2025
4	D-BLAPL/34154/2025 BLAPL/11751/2025	SIBA PRASAD NAIK @ SIBA NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /91 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000343/2025
5	D-BLAPL/34157/2025 BLAPL/11752/2025	SHUBHAM SINGH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000045/2025
6	D-BLAPL/34162/2025 BLAPL/11753/2025	BHABANI SHANKAR PATRA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000291/2025
7	D-BLAPL/34192/2025 BLAPL/11754/2025	VIKASH KUMAR VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 A.D.J.,ATHAGARH(Cuttack) Spl/0000002/2025
8	D-BLAPL/34194/2025 BLAPL/11755/2025	SIDHANTA SENAPATI @ BABUL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /287 /2025 J.M.F.C. (II), PURI(Puri) GR/0000677/2025
9	D-BLAPL/34215/2025 BLAPL/11756/2025	BISHAL KUMAR NUNIA @ NONIA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /230 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000004/2025
10	D-BLAPL/34216/2025 BLAPL/11757/2025	SADAM MIR VS STATE OF ODISHA	SARADA PRASAD DASH VS	MANGALA BAG /141 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000372/2025
11	D-BLAPL/34135/2025 BLAPL/11758/2025	SOURAV MAHAKUD @ GUDDU VS STATE OF ODISHA	AMLAN MOHANTY VS	CHAMPUA /212 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000504/2024

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12	D-BLAPL/33758/2025 BLAPL/11759/2025	MRUTUNJAYA MAHANTA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	KEONJHAR TOWN /717 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0001656/2025
13	D-BLAPL/34176/2025 BLAPL/11760/2025	SUSHIL KUMAR SHUKLA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000044/2025
14	D-BLAPL/33769/2025 BLAPL/11761/2025	RAMAKANTA BISWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KOREI /187 /2020 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000089/2020
15	D-BLAPL/33930/2025 BLAPL/11762/2025	MD IRFAN @ BABLU VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	RAJGANGPUR /478 /2025 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000126/2025
16	D-BLAPL/34055/2025 BLAPL/11763/2025	BRAHMANANDA NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	MOTANGA /239 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000302/2025
17	D-BLAPL/34140/2025 BLAPL/11764/2025	TUFAN CHOUDHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GURUNDIA /44 /2024 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sundergarh) ST/0000130/2025
18	D-BLAPL/34094/2025 BLAPL/11765/2025	KALIA @ DAKTAR MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /575 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR(Kendujhar) Spl/0000080/2025
19	D-BLAPL/34141/2025 BLAPL/11766/2025	SUNIL SAHOO VS STATE OF ODISHA	OMM KUMAR BALIARSINGH VS	INDUSTRIAL ESTATE PS /247 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000121/2025
20	D-BLAPL/34136/2025 BLAPL/11767/2025	SUBHAM PARIDA @ BUNTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /557 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundergarh) GR/0002696/2025
21	D-BLAPL/34252/2025 BLAPL/11768/2025	NAMITA RATH @ NAMITA RATHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /531 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000525/2024
22	D-BLAPL/34253/2025 BLAPL/11769/2025	S.SHANKAR DORA @ S.SANKAR DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /234 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001394/2025
23	D-BLAPL/32187/2025	SUSHANTA @ SOMNATH @ SOMANATH MEHER	DURGA PRASAD JENA	PADAMPUR /208 /2025

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	BLAPL/11770/2025	VS STATE OF ODISHA	VS	S.D.J.M.,PADAMPUR(Bargarh) GR/0000727/2025
24	D-BLAPL/33542/2025 BLAPL/11771/2025	APU @ RATAN KUMAR @ RATNAKAR MEHENTAR VS STATE OF ODISHA	RAMA CHANDRA JENA VS	JALESWAR /28 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000013/2024
25	D-BLAPL/33738/2025 BLAPL/11772/2025	SAMIT MAHALING @ MAHALINGA VS STATE OF ODISHA	TRILOCHAN NANDA VS	MANAMUNDA /4 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000024/2024
26	D-BLAPL/33957/2025 BLAPL/11773/2025	SUNI BAI @ SUNIL BAI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	RAJGANGPUR /507 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000992/2025
27	D-BLAPL/34400/2025 BLAPL/11774/2025	RONY @ SATYANARAYAN BAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	DHARMASALA /258 /2025 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000332/2025
28	D-BLAPL/34249/2025 BLAPL/11775/2025	KARTIKESWAR MEHER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /234 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001394/2025
29	D-BLAPL/34250/2025 BLAPL/11776/2025	CHINU @ RAJIB PATTNAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /264 /2025 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000054/2025
30	D-BLAPL/34248/2025 BLAPL/11777/2025	SANU @ SHIBA PRASAD DASH VS STATE OF ODISHA	GOREKHANATH DAS VS	SPECIAL CRIME UNIT /8 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000625/2025
31	D-BLAPL/34035/2025 BLAPL/11778/2025	SUKDEB HANTAL VS STATE OF ODISHA	T. NARAYANA MURTY VS	KORAPUT TOWN /88 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000321/2025
32	D-BLAPL/33760/2025 BLAPL/11779/2025	SUKU SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /33 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000027/2025
33	D-BLAPL/32353/2025 BLAPL/11780/2025	BHIKARI CHARANA JAYSINGH @ HADIA VS STATE OF ODISHA	LAXMAN PRADHAN VS	BOLAGARH P.S. /207 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000701/2025
34	D-BLAPL/33878/2025 BLAPL/11781/2025	SRIKANTA MAHARANA VS	JAYARAM MALLICK VS	S.P.(CID-CRL),CUTTACK /7 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam)

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35	D-BLAPL/33879/2025 BLAPL/11782/2025	STATE OF ODISHA MUNA MOHANTY VS	JAYARAM MALLICK VS	GR/0001564/2025 S.P.(CID-CRL),CUTTACK /7 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001564/2025
36	D-BLAPL/32764/2025 BLAPL/11783/2025	STATE OF ODISHA SANDEEP SWAIN VS	PRABIR KUMAR RAY VS	JAJPUR TOWN /341 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000098/2025
37	D-BLAPL/34257/2025 BLAPL/11784/2025	STATE OF ODISHA BABLU SATAPATHY @ BABUL SATAPATHY @ BABULU SATAPATHY VS	JYOTIRMAYA SAHOO VS	BARGARH SADAR /282 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000078/2025
38	D-BLAPL/33790/2025 BLAPL/11785/2025	STATE OF ODISHA DUBAI @ RABINDRA NAYAK VS	SATYA RANJAN MULIA VS	BASTA /212 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000479/2025
39	D-BLAPL/34251/2025 BLAPL/11786/2025	STATE OF ODISHA RAJA @ RAJENDRA KUMAR SAHU @ SAHOO VS	GOREKHANATH DAS VS	SPECIAL CRIME UNIT /8 /2025 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000625/2025
40	D-BLAPL/34259/2025 BLAPL/11787/2025	STATE OF ODISHA GANESH RENGALI VS	MANGU NANDY VS	MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000204/2023
41	D-BLAPL/34269/2025 BLAPL/11788/2025	STATE OF ODISHA SAMBIT BEHERA @ BABU VS	AMULYA RATNA PANDA VS	PHULBANI SADAR /148 /2025 DISTRICT & SESSIONS JUDGE ,PHULBANI ST/0000062/2025
42	D-BLAPL/34273/2025 BLAPL/11789/2025	STATE OF ODISHA RINKU SARMILA @ SAMARLIA VS	ARIJEET MISHRA VS	JEYPURE TOWN /228 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPURE(Ko) GR/0000681/2025
43	D-BLAPL/34277/2025 BLAPL/11790/2025	STATE OF ODISHA BHAGBAN MUDULI VS	ARIJEET MISHRA VS	JEYPURE TOWN /228 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPURE(Ko) GR/0000681/2025
44	D-BLAPL/34278/2025 BLAPL/11791/2025	STATE OF ODISHA RUPESH NAG VS	PANCHANAN PANIGRAHI VS	B.SINGHPUR /15 /2025 J.M.F.C.,BORIGUMMA(Koraput) GR/0000045/2025
45	D-BLAPL/32220/2025 BLAPL/11792/2025	STATE OF ODISHA SUKANTA MALLIK VS	SUDHANSU PRASAD MAHAPATRA VS	DIGAPAHANDI /324 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000051/2025

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46	D-BLAPL/33574/2025 BLAPL/11793/2025	SURYAKANTA MOHAPATRA VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000120/2025
47	D-BLAPL/34114/2025 BLAPL/11794/2025	AYUB VS STATE OF ODISHA	SUSHMA SHARMA VS	SPL.TASK FORCE /18 /2022 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000305/2024
48	D-BLAPL/34032/2025 BLAPL/11795/2025	JHARU MAJHI VS STATE OF ODISHA	DEVASHIS PANDA VS	CHHENDIPADA /53 /2013 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000029/2013
49	D-BLAPL/34137/2025 BLAPL/11796/2025	SRIRAM PRASAD MISHRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /50 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000032/2025
50	D-BLAPL/34285/2025 BLAPL/11797/2025	SIBENDRA HANTAL @ SIBINDRA HANTAL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000049/2022
51	D-BLAPL/34282/2025 BLAPL/11798/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /183 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000698/2025
52	D-BLAPL/30340/2025 BLAPL/11799/2025	MANORANJAN RAIKA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	ADVA /23 /2020 J.M.F.C.,MOHANA(Gajapati) GR/0000070/2020
53	D-BLAPL/34319/2025 BLAPL/11800/2025	JITU @ JITENDRA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /323 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002100/2025
54	D-BLAPL/32601/2025 BLAPL/11801/2025	CHANDALA BAGH VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /445 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001133/2025
55	D-BLAPL/34247/2025 BLAPL/11802/2025	BIKASH BAG VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /156 /2025 () //
56	D-BLAPL/34320/2025 BLAPL/11803/2025	SRIKANTA BEHERA @ SRIKANTA KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /371 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000076/2025
57	D-BLAPL/34294/2025	CHANDAN JENA	MANAS KUMAR CHAND	BALUGAON P.S. /318 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11804/2025	VS STATE OF ODISHA	VS	CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000685/2025
58	D-BLAPL/34323/2025 BLAPL/11805/2025	CHANDAN NAIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000021/2025
59	D-BLAPL/34330/2025 BLAPL/11806/2025	NAGRAJ @ MAHAKI BISWAL VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	GAISILET /156 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000917/2025
60	D-CMAPL/45136/2025 CMAPL/332/2025	YES BANK LIMITED VS DEPUTY COMMISSIONER OF POLICE,BBSR	RANJAN KUMAR ROUT VS	// () //
61	D-CMAPL/45871/2025 CMAPL/333/2025	G. SATYAJYOTI VS STATE OF ODISHA	SURYAKANTA DASH VS	// () //
62	D-CMP/45269/2025 CMP/1787/2025	JAYASHREE SAHU VS GANESH SAHU	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar) CS/0000044/2013
63	D-CMP/43065/2025 CMP/1788/2025	AKHARI BHOI VS RAMAMANI PANDA	PRAJNA SARITA MOHANTY VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000423/2017
64	D-CMP/43006/2025 CMP/1789/2025	DEBASHIS ROY VS STATE OF ODISHA	PRASHANTA KUMAR MOHANTY VS	// () //
65	D-CMP/46204/2025 CMP/1790/2025	NISKALIKA MAHAPATRA VS KUMARI LULUPAMA SARANGI	CHITTARANJAN BAIRISAL VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000073/2024
66	D-CMP/44520/2025 CMP/1791/2025	ABDUL KHAN VS PRAFULLA MEHER	SANTOSH KUMAR NANDA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000299/2022
67	D-CMP/46758/2025 CMP/1792/2025	KESHABA PANI VS GHANASHYAM PANI	MANAS RANJAN BAUG VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
68	D-CMP/46337/2025 CMP/1793/2025	RASHMI DAS VS	JYOTI RANJAN DEO VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa

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69	D-CMP/46708/2025 CMP/1794/2025	SAGARIKA MOHANTY BASANTI DASH VS BASANTI RATHA	SRINIBASH SATAPATHY VS	CS/0000415/2022 // CIVIL JUDGE (JD),JAJPUR(Jajapur)
70	D-CMP/46100/2025 CMP/1795/2025	MANGAL SAMASI VS GURUA SAMASI	TUSAR KUMAR MISHRA VS	CS/0000268/2000 // CIVIL JUDGE (SD),ROURKELA(Sundarga
71	D-CONTC/45563/2025 CONTC/5367/2025	SATYANARAYAN TARASIA VS CHHATRAPATI SAHOO,D.E.O,NABARANGPUR	ADV. VS	// () //
72	D-CONTC/45565/2025 CONTC/5368/2025	BHABANI PANDA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// () //
73	D-CONTC/42192/2025 CONTC/5369/2025	SUSANTA KUMAR PANDA VS ANANYA DAS,IAS	ADV. VS	// () //
74	D-CONTC/42274/2025 CONTC/5370/2025	PRAVAKAR BARIK VS MANOJ KUMAR PADHY,OAS	ADV. VS	// () //
75	D-CONTC/45580/2025 CONTC/5371/2025	BHABANI SANKAR PANIGRAHI VS ARVIND SINGH, C.E.O, TPCODL, BBSR	ADV. VS	// () //
76	D-CONTC/45598/2025 CONTC/5372/2025	BAIKUNTHANATH BARIKI VS JYOTI SARANGL,BEO,CUTTACK	ADV. VS	// () //
77	D-CONTC/45624/2025 CONTC/5373/2025	GANGADHAR BARIK VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// () //
78	D-CONTC/45632/2025 CONTC/5374/2025	MANAS PUROHIT VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// () //
79	D-CONTC/45653/2025 CONTC/5375/2025	SURENDRA NATH MALLIK VS ARVIND SINGH, C.E.O, TPCODL, BBSR,KHURDA	ADV. VS	// () //

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80	D-CONTC/45655/2025 CONTC/5376/2025	SHRUTIRANJAN BISWAL VS ARVIND SINGH,C.E.O, TPCODL, BBSR,KHURDA	ADV. VS	// 0 //
81	D-CONTC/46173/2025 CONTC/5377/2025	LALA BISWANATH RAY VS USHA PADHEE,IAS	ADV. VS	// 0 //
82	D-CONTC/45658/2025 CONTC/5378/2025	JASOBANT ROUT VS ARVIND SINGH,C.E.O, TPCODL,BBSR,KHURDA	ADV. VS	// 0 //
83	D-CONTC/45865/2025 CONTC/5379/2025	PABITRA KUMAR BANERJEE VS YOGESH BAHADUR KHURANIA,DG AND IG OF POLICE,ODISHA	ADV. VS	// 0 //
84	D-CONTC/45943/2025 CONTC/5380/2025	DR. PRASANTA KUMAR MOHANTY VS PRAHLAD NARAYAN SHARMA,SUB-COLLECTOR CUM PRESIDENT, G.B,SSD MAHAVIDYALAYA GURUDIJHATIA	JANMEJAYA KATIKIA VS	// 0 //
85	D-CONTC/46700/2025 CONTC/5381/2025	HARIHAR BINDHANI VS DR.ARABINDA AGARWAL,IAS	ADV. VS	// 0 //
86	D-CONTC/45864/2025 CONTC/5382/2025	SUDHIR ROUT VS CHITHRA ARUMUGAM,IAS	ADV. VS	// 0 //
87	D-CONTC/44552/2025 CONTC/5383/2025	BISWANATH PRADHAN VS USHA PADHEE, IAS	ADV. VS	// 0 //
88	D-CONTC/45140/2025 CONTC/5384/2025	MRUNMAYA ROURAY VS GIRISH S.N,IAS	ADV. VS	// 0 //
89	D-CONTC/45513/2025 CONTC/5385/2025	PRAFULLA KUMAR DEHURY VS DR.N.THIRUMALA NAIK,IAS	KSHIROD KUMAR ROUT VS	// 0 //
90	D-CONTC/45666/2025 CONTC/5386/2025	KHETRABASI SAHU VS ARVIND SINGH,C.E.O, TPCODL,BBSR,KHURDA	ADV. VS	// 0 //
91	D-CONTC/45078/2025	APPASAHEB SUNIL BUDHAVALA	ADV.	//

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	CONTC/5387/2025	VS	VS	()
92	D-CONTC/45521/2025	ANKIT KUMAR VERMA,IPS		//
	CONTC/5388/2025	BHAKTA BANDHU SAHOO	KSHIROD KUMAR ROUT	//
		VS	VS	()
93	D-CONTC/45524/2025	DR.N.THIRUMALA NAIK,IAS		//
	CONTC/5389/2025	DOLANANDA PRADHAN	KSHIROD KUMAR ROUT	//
		VS	VS	()
94	D-CONTC/45668/2025	DR.N.THIRUMALA NAIK,IAS		//
	CONTC/5390/2025	ARDHENDU SAMANTARAY	ADV.	//
		VS	VS	()
95	D-CONTC/45671/2025	ARVIND SINGH,C.E.O, TPCODL,BBSR,KHURDA		//
	CONTC/5391/2025	BIJAY KUMAR SAHOO	ADV.	//
		VS	VS	()
96	D-CONTC/46022/2025	ARVIND SINGH,C.E.O, TPCODL,BBSR,KHURDA		//
	CONTC/5392/2025	PRAVAT KUMAR BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	()
97	D-CRLA/33487/2025	RAJESH PRABHAKAR PATIL,IAS		//
	CRLA/1272/2025	ARAKHITA PARIDA@KALIA@ KALANDI	AMULYA RATNA PANDA	BARI RAMACHANDRA /572 /2024
		VS	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajap
98	D-CRLA/33923/2025	STATE OF ODISHA		Spl/0000152/2024
	CRLA/1273/2025	RUDRA NARAYAN MALIK	PRABIR KUMAR RAY	KOREI /334 /2020
		VS	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajap
99	D-CRLA/34089/2025	STATE OF ODISHA		Spl/0000004/2021
	CRLA/1274/2025	SANTU@SANTOSH KUMAR NAIK	JUGALA KISHORE PANDA	CHHENDIPADA /141 /2014
		VS	VS	AD-HOC A.D.J.(FTSC),ANGUL(Anugul)
100	D-CRLA/34501/2025	STATE OF ODISHA		Spl/0000074/2014
	CRLA/1275/2025	DHANESTI NAIK	SATYANARAYAN MISHRA	BIJEPUR /9 /2023
		VS	VS	SPECIAL JUDGE(POCSO),BHAWANIPAT
101	D-CRLA/33709/2025	STATE OF ODISHA		Spl/0000036/2023
	CRLA/1276/2025	ASIT BEHERA	PRAFULLA CHANDRA ACHARYA	BAISINGA /395 /2024
		VS	VS	AD HOC ADDL.DIST. JUDGE (FTSC), BA
102	D-CRLA/34511/2025	STATE OF ODISHA		Spl/0000099/2024
	CRLA/1277/2025	DHANESTI NAIK	SATYANARAYAN MISHRA	BIJEPUR /8 /2023
		VS	VS	SPECIAL JUDGE(POCSO),BHAWANIPAT

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103	D-CRLA/34165/2025 CRLA/1278/2025	STATE OF ODISHA MANISH RAMAN MISHRA@PINKU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	Spl/0000037/2023 GHASIPURA /178 /2015 A.D.J.,ANANDAPUR(Kendujhar) ST/0000026/2017
104	D-CRLA/34372/2025 CRLA/1279/2025	MUNA@ROHIT SHARMA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /122 /2020 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000113/2020
105	D-CRLMC/34620/2025 CRLMC/4699/2025	STATE OF ODISHA SOUMYA RANJAN DIGAL VS	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /17 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CRMC/0000018/2025
106	D-CRLMC/34661/2025 CRLMC/4700/2025	STATE OF ODISHA SOUMYA RANJAN DIGAL VS	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /17 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CRMC/0000017/2025
107	D-CRLMC/34675/2025 CRLMC/4701/2025	STATE OF ODISHA SOUMYA RANJAN DIGAL VS	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /17 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CRMC/0000020/2025
108	D-CRLMC/34681/2025 CRLMC/4702/2025	STATE OF ODISHA SOUMYA RANJAN DIGAL VS	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /17 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CRMC/0000019/2025
109	D-CRLMC/34685/2025 CRLMC/4703/2025	STATE OF ODISHA BIKASH DIGAL VS	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /17 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CRMC/0000013/2025
110	D-CRLMC/34193/2025 CRLMC/4704/2025	STATE OF ODISHA TIRTHA SAHU@GODRU@GODRA VS	GOKULANANDA SAHU VS	KOMNA PS /173 /2012 C.J.M.,NAWAPARA(Nuapada) ST/0000022/2017
111	D-CRLMC/34021/2025 CRLMC/4705/2025	STATE OF ODISHA THABIR@THABIRA NAIK VS	HIMANSHU BHUSAN DASH VS	BARPALLI /99 /2020 DIST.AND SESSIONS JUDGE,BARGARH CT/0000020/2022
112	D-CRLMC/34038/2025 CRLMC/4706/2025	STATE OF ODISHA LAXMINARAYAN DEEPAK RANJAN DAS VS	ARUN KUMAR BEHERA VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(C)CC/0000006/2018
113	D-CRLMC/32548/2025 CRLMC/4707/2025	STATE OF ODISHA SUJIT KHATUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANAMUNDA /239 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000402/2024

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114	D-CRLMC/33614/2025 CRLMC/4708/2025	BIRANCHI BINDHANI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	BARIPADA TOWN /526 /2025 DISTRICT & SESIONS JUDGE,BARIPADA Spl/0000050/2025
115	D-CRLMC/34794/2025 CRLMC/4709/2025	AMULYA MALLIK@MALIK VS STATE OF ODISHA	KUMAR PRAJWAL VS	KUAKHIA /418 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0002409/2025
116	D-CRLMC/34943/2025 CRLMC/4710/2025	PRADYUMNA PALLEI @ PRADYUMNA PALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /173 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000165/2024
117	D-CRLMP/34195/2025 CRLMP/1475/2025	SAKUNTALA SWAIN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BHUBANESWAR VIGILANCE /18 /2021) //
118	D-CRLMP/34205/2025 CRLMP/1476/2025	BINAPANI GIRI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	BALIAPAL /264 /2024) //
119	D-CRLMP/34419/2025 CRLMP/1477/2025	AJIT KUMAR DEHURY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	NAKTIDEUL /179 /2023) //
120	D-CRLMP/34357/2025 CRLMP/1478/2025	MAMANI MAITY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0) //
121	D-CRLREV/34493/2025 CRLREV/882/2025	GANESWAR PRADHAN VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BALASORE VIGILANCE /18 /2023 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000001/2025
122	D-MACA/45691/2025 MACA/1202/2025	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK VS TUKUNI PARIDA	MAHITOSH SINHA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000162/2021
123	D-MACA/45720/2025 MACA/1203/2025	THE D.M., MAGMA HDI GENERAL INSURANCE COMPANY LTD., KOLKATA VS JUKHAE MAJHI	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000054/2022
124	D-MACA/45729/2025 MACA/1204/2025	MANAGER, ODISHA LEGAL HUB, M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS SONALIKA SAHOO	ADAM ALI KHAN VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000264/2021
125	D-MACA/45408/2025	MAHENDRA NAHAK	PRADEEP KUMAR MISHRA	//

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	MACA/1205/2025	VS SANJAYA KUMAR NAHAK	VS	6TH M.A.C.T, BERHAMPUR(Ganjam) Mac/0000230/2024
126	D-MACA/46153/2025 MACA/1206/2025	MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS GANESH PRASAD BEHERA	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000063/2020
127	D-MACA/46178/2025 MACA/1207/2025	SRIRAM GENERAL INSURANCE COMPANY LTD., JAJPUR VS MRUTYUNJAY PRASAD SAHOO	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000251/2016
128	D-RPFAM/46130/2025 RPFAM/350/2025	ALIVA DEHURY@NAYAK VS DEEPAK DEHURY	MOHAMMED FARADISH VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000201/2024
129	D-RSA/41395/2025 RSA/570/2025	SATYAJIT MAHAPATRA VS KHYANAPRAVA MISHRA	SANTOSH KUMAR NANDA VS	// 1ST A.D.J., PURI(Puri) RFA/0000059/2022
130	D-RSA/41976/2025 RSA/571/2025	SUBHAM SAMANTRAY VS CHAITANYA SAMANTRAY	NIRANJAN LENKA VS	// DISTRICT AND SESSIONS JUDGE,NAYAGARH RFA/0000069/2024
131	D-RSA/38141/2025 RSA/572/2025	KAILASH CH MALIK VS RAINA MALIK	PRAFULLA KUMAR SAHU VS	// A.D.J.,JAJPUR(Jajapur) RFA/0000002/2008
132	D-RSA/30667/2025 RSA/573/2025	DAMA MALIK VS SAMANATH MALIK	DWARIKA PRASAD MOHANTY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000540/2014
133	D-RSA/45493/2025 RSA/574/2025	ELIAS TOPPO VS SUKRA ORAM	SOUMYA MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) RFA/0000001/2021
134	D-RVWPET/36894/2025 RVWPET/248/2025	M/S. GLOBAL COAL AND MINING PVT.LTD., NEW DELHI VS M/S.MAHANADI COAL FIELDS LTD., SAMBALPUR	ADV. VS	// () //
135	D-RVWPET/45320/2025 RVWPET/249/2025	STATE OF ODISHA VS HIMANSU SEKHAR DEO	SABITA RANJAN PATNAIK,A.G.A VS	// () //
136	D-SAO/46105/2025 SAO/23/2025	JEETENDRA BEURA VS	SANDIPANI MISRA VS	// DISTRICT & SESIONS JUDGE,BHUBANESHWAR

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137	D-WA/43727/2025 WA/1768/2025	RAJA KISHORE ROUT DHIREN PRADHAN VS STATE OF ODISHA	ASHUTOSH ROUT VS	RFA/0000009/2021 // 0 //
138	D-WA/46144/2025 WA/1769/2025	STATE OF ODISHA VS BANALATA MISHRA STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
139	D-WA/28928/2025 WA/1770/2025	STATE OF ODISHA VS ABAKASH SAHOO STATE OF ODISHA	SASWAT DAS,A.G.A VS	// 0 //
140	D-WA/28944/2025 WA/1771/2025	STATE OF ODISHA VS BRAJABANDHU JENA STATE OF ODISHA	SASWAT DAS, A.G.A VS	// 0 //
141	D-WA/44170/2025 WA/1772/2025	STATE OF ODISHA VS PITABAS PANDA PUSHPAMITRA MISHRA	SASWAT DAS,A.G.A VS	// 0 //
142	D-WP(C)/44776/2025 WP(C)/32118/2025	VS COLLECTOR, DHENKANAL KALYANI MOHANTY	BIRAJA PRASAD TRIPATHY VS	// 0 //
143	D-WP(C)/45257/2025 WP(C)/32119/2025	VS STATE OF ODISHA JITENDRA KUMAR PRUSTY	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
144	D-WP(C)/45233/2025 WP(C)/32120/2025	VS STATE OF ODISHA KUNDAN MAHAKUL	SWETALANA DAS VS	// 0 //
145	D-WP(C)/45327/2025 WP(C)/32121/2025	VS STATE OF ODISHA GOBINDA CHANDRA KHATUA	SRINIVAS MOHANTY VS	// 0 //
146	D-WP(C)/41095/2025 WP(C)/32122/2025	VS STATE OF ODISHA DHRUBA CHARAN NAYAK	MANOJ KUMAR MOHANTY VS	// 0 //
147	D-WP(C)/45371/2025 WP(C)/32123/2025	VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //

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148	D-WP(C)/45221/2025 WP(C)/32124/2025	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
149	D-WP(C)/45960/2025 WP(C)/32125/2025	TAPAN KARTA VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
150	D-WP(C)/45222/2025 WP(C)/32126/2025	JUDHISTIR DAS VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
151	D-WP(C)/45738/2025 WP(C)/32127/2025	SURESH KUMAR DAS VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
152	D-WP(C)/45288/2025 WP(C)/32128/2025	GOBARDHAN SA VS MAHANADI COALFIELDS LTD, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
153	D-WP(C)/45963/2025 WP(C)/32129/2025	JADUMANI KACHHARIA VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
154	D-WP(C)/46359/2025 WP(C)/32130/2025	BISWANATH TANTI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
155	D-WP(C)/45916/2025 WP(C)/32131/2025	PRATAP KUMAR MOHANTY VS VICE-CHANCELOR, UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
156	D-WP(C)/45967/2025 WP(C)/32132/2025	BHOLA KACHHARIA VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
157	D-WP(C)/46426/2025 WP(C)/32133/2025	M/S. SREYASRI MOTORS, SAMBALPUR VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
158	D-WP(C)/45994/2025 WP(C)/32134/2025	DEEPAK KUMAR PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
159	D-WP(C)/45998/2025	ANOJ KUMAR GIRI	LAXMIKANTA MOHANTY	//

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	WP(C)/32135/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/46063/2025 WP(C)/32136/2025	SHUBHRANSHU NAIK VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	GOKULANANDA SAHU VS	// 0 //
161	D-WP(C)/46175/2025 WP(C)/32137/2025	SRIKANTA PATTANAYAK VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
162	D-WP(C)/45237/2025 WP(C)/32138/2025	MASJID AND GRAVEYARD MANAGING COMMITTEE, NUAPADA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
163	D-WP(C)/46114/2025 WP(C)/32139/2025	PRAVATI NALINI BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
164	D-WP(C)/37339/2025 WP(C)/32140/2025	DR. SHILALIPI PRADHAN VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
165	D-WP(C)/46166/2025 WP(C)/32141/2025	DEBARAJ MUNDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
166	D-WP(C)/42645/2025 WP(C)/32142/2025	SECY SANTARAPUR GRAM PANCHAYAT STARIYA SANGHA, KEONJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
167	D-WP(C)/45503/2025 WP(C)/32143/2025	PRADEEP KUMAR PANY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
168	D-WP(C)/43312/2025 WP(C)/32144/2025	M/S. BASANTILATA SHASHIKANTA SAHOO, KENDRAPARA VS JOINT COMMISSIONER,GST, BBSR	MADHAB LAL AGARWAL VS	// 0 //
169	D-WP(C)/30425/2025 WP(C)/32145/2025	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BBSR VS ASMIT SORENG	GIRIJA PRASAD DUTTA VS	// 0 //
170	D-WP(C)/45109/2025 WP(C)/32146/2025	UMESH KUMAR PATTANAIAK VS	SANJAY KUMAR PATRA VS	// 0

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171	D-WP(C)/43744/2025 WP(C)/32147/2025	STATE OF ODISHA SANGRAM SWAIN VS	SWAPNA KUMAR OJHA VS	// // ()
172	D-WP(C)/44071/2025 WP(C)/32148/2025	STATE OF ODISHA SANKUNTALA SAHOO VS	GANESH PRASAD SAMAL VS	// // ()
173	D-WP(C)/45948/2025 WP(C)/32149/2025	STATE OF ODISHA TANKADHAR PRADHAN VS	SIBA PRASAD PATRA VS	// // ()
174	D-WP(C)/45134/2025 WP(C)/32150/2025	M.C.L., SAMBALPUR SURYA KANTA PANY VS	LINGARAJ SARANGI VS	// // ()
175	D-WP(C)/46215/2025 WP(C)/32151/2025	STATE OF ODISHA SURENDRA KUMAR KHATUA VS	SANGRAM JENA VS	// // ()
176	D-WP(C)/46356/2025 WP(C)/32152/2025	STATE OF ODISHA SRIRAM HANSDAH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
177	D-WP(C)/46496/2025 WP(C)/32153/2025	STATE OF ODISHA MUSTAKIM KHAN @ BABUNU VS	DEBIDUTTA MOHAPATRA VS	// // ()
178	D-WP(C)/45929/2025 WP(C)/32154/2025	STATE OF ODISHA PRATAP MAJHI VS	SIBA PRASAD PATRA VS	// // ()
179	D-WP(C)/45931/2025 WP(C)/32155/2025	MAHANADI COALFIELDS LIMITED, SAMBALPUR KESAB DILA VS	SIBA PRASAD PATRA VS	// // ()
180	D-WP(C)/45954/2025 WP(C)/32156/2025	MAHANADI COALFIELDS LIMITED, SAMBALPUR BRUSHAV KACHHARIA VS	SIBA PRASAD PATRA VS	// // ()
181	D-WP(C)/46003/2025 WP(C)/32157/2025	M.C.L., SAMBALPUR SHANTILATA BARIK VS	PRADEEPTA KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/45688/2025 WP(C)/32158/2025	MITANJALI PRADHAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
183	D-WP(C)/45957/2025 WP(C)/32159/2025	NARASINGH KACHHARIA VS M.C.L., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
184	D-WP(C)/45541/2025 WP(C)/32160/2025	GODABARI DIHIRIA VS STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH (SARB), SAMBALPUR	NALINI KANTA SAHOO VS	// 0 //
185	D-WP(C)/45918/2025 WP(C)/32161/2025	DAYASAGAR MAJHI VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
186	D-WP(C)/46167/2025 WP(C)/32162/2025	PARESH CHANDRA CHATTAR VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
187	D-WP(C)/45941/2025 WP(C)/32163/2025	MADHUSUDAN KARTA VS M.C.L., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
188	D-WP(C)/45291/2025 WP(C)/32164/2025	KABIR SA VS M.C.L., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
189	D-WP(C)/45461/2025 WP(C)/32165/2025	KHAGESWAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
190	D-WP(C)/45946/2025 WP(C)/32166/2025	MITHUN KACHHARIA VS M.C.L., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
191	D-WP(C)/46329/2025 WP(C)/32167/2025	SAIBA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/46350/2025 WP(C)/32168/2025	KANDARPA KUMAR SETHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
193	D-WP(C)/45394/2025	SYNERGY COLLEGE OF NURSING	DEVI PRASAD DASH	//

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	WP(C)/32169/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/44013/2025 WP(C)/32170/2025	MOHAMMAD ASIF VS STATE OF ODISHA	ISRAIL KHAN VS	// 0 //
195	D-WP(C)/46332/2025 WP(C)/32171/2025	DIBAKAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
196	D-WP(C)/46333/2025 WP(C)/32172/2025	KARIA MARNDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
197	D-WP(C)/45397/2025 WP(C)/32173/2025	NITYANANDA INSTITUTE OF MEDICAL SCIENCE VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
198	D-WP(C)/45369/2025 WP(C)/32174/2025	RATNAKAR SWAIN VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
199	D-WP(C)/46354/2025 WP(C)/32175/2025	ISWAR CHANDRA SETHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
200	D-WP(C)/45951/2025 WP(C)/32176/2025	RAJAT KUMAR TANTY VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //
201	D-WP(C)/39362/2025 WP(C)/32177/2025	BIPIN BIHARI BEHERA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
202	D-WP(C)/45959/2025 WP(C)/32178/2025	SUBHASISH GIRI VS STATE OF ODISHA	JNANESH MOHANTY VS	// 0 //
203	D-WP(C)/46365/2025 WP(C)/32179/2025	BICHITRANANDA SETHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
204	D-WP(C)/38569/2025 WP(C)/32180/2025	ANALIA G.P.L.F VS	RAJIV KUMAR MAHANTA VS	// 0

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205	D-WP(C)/45965/2025 WP(C)/32181/2025	STATE OF ODISHA BHABA SHANKAR PARIDA VS	JNANESH MOHANTY VS	// // ()
206	D-WP(C)/38996/2025 WP(C)/32182/2025	STATE OF ODISHA SURJIT BAHADUR BISWAKARMA VS	KAILASH CHANDRA MISHRA VS	// // ()
207	D-WP(C)/46339/2025 WP(C)/32183/2025	STATE OF ODISHA ABHIMANYU SETHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
208	D-WP(C)/45421/2025 WP(C)/32184/2025	STATE OF ODISHA NIHAR RANJAN DAS VS	SUBASH CHANDRA RATH VS	// // ()
209	D-WP(C)/44073/2025 WP(C)/32185/2025	STATE OF ODISHA RAJANIKANTA SAHOO VS	GANESH PRASAD SAMAL VS	// // ()
210	D-WP(C)/39202/2025 WP(C)/32186/2025	STATE OF ODISHA TIKAN GARNAIK VS	PRADEEP RANJAN MISHRA VS	// // ()
211	D-WP(C)/46336/2025 WP(C)/32187/2025	THE STATE OF ODISHA MRUTYUNJAYA PUJARI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
212	D-WP(C)/43538/2025 WP(C)/32188/2025	STATE OF ODISHA SANJAY KUMAR PANIGRAHI VS	TUSAR KANTI PRAHARAJ VS	// // ()
213	D-WP(C)/45925/2025 WP(C)/32189/2025	STATE OF ODISHA BHAGABATI PRADHAN VS	SIBA PRASAD PATRA VS	// // ()
214	D-WP(C)/46552/2025 WP(C)/32190/2025	MAHANADI COALFIELDS LIMITED, SAMBALPUR JAGABANDHU JENA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
215	D-WP(C)/46407/2025 WP(C)/32191/2025	STATE OF ODISHA PRASANTA KUMAR DASH VS	PRASANTA KUMAR NANDA VS	// // ()
		PUNJAB AND SIND BANK, ANDRAPRADESHA		//

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216	D-WP(C)/45927/2025 WP(C)/32192/2025	LABA MAJHI VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
217	D-WP(C)/46290/2025 WP(C)/32193/2025	NAROTTAM SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
218	D-WP(C)/46710/2025 WP(C)/32194/2025	SANTI PRIYA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
219	D-WP(C)/45240/2025 WP(C)/32195/2025	DURGA PRASANNA PRAHARAJ VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
220	D-WP(C)/41136/2025 WP(C)/32196/2025	SURENDRA KUMAR CHOUBEY VS PANCHAYAT RAJ AND DRINKING WATER DEPT., ODISHA, KHURDA	PRAVAT KUMAR NAYAK VS	// 0 //
221	D-WP(C)/46141/2025 WP(C)/32197/2025	NIRUPAMA SAHOO VS SECRETARY TO GOVT.,S AND ME DEPTT.	MOHIT KUMAR PATI VS	// 0 //
222	D-WP(C)/45242/2025 WP(C)/32198/2025	ARAKHITA BARIK VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
223	D-WP(C)/45243/2025 WP(C)/32199/2025	SANTILATA SARANGI VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
224	D-WP(C)/45113/2025 WP(C)/32200/2025	NIRANJAN ROUT VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
225	D-WP(C)/44664/2025 WP(C)/32201/2025	BIPINI BIHARI BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
226	D-WP(C)/38541/2025 WP(C)/32202/2025	SHRADHAKAR BEHERA VS ODISHA LIFT IRRIGATION CORPORATION, BBSR	SUSANTA KUMAR JETHY VS	// 0 //
227	D-WP(C)/46643/2025	SANJAYA KUMAR BALIARSINGH	SOUMIK SPANDAN TRIPATHY	//

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	WP(C)/32203/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/46242/2025 WP(C)/32204/2025	RASHMITA KUMARI DASH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
229	D-WP(C)/45525/2025 WP(C)/32205/2025	MADHUSUDAN MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
230	D-WP(C)/41566/2025 WP(C)/32206/2025	DHANANJAYA KESHARI ROUT VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //
231	D-WP(C)/46486/2025 WP(C)/32207/2025	SIDDHARTHA DASH VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
232	D-WP(C)/46254/2025 WP(C)/32208/2025	M/S MAHANADI COALFIELDS LIMITED, ANGUL VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
233	D-WP(C)/44775/2025 WP(C)/32209/2025	RAMA CHANDRA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
234	D-WP(C)/45229/2025 WP(C)/32210/2025	UPENDRA SWAIN VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
235	D-WP(C)/45249/2025 WP(C)/32211/2025	MAHESWAR SAHOO VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
236	D-WP(C)/45465/2025 WP(C)/32212/2025	GAYATRI SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
237	D-WP(C)/45472/2025 WP(C)/32213/2025	ARUNIMA TANDY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
238	D-WP(C)/45481/2025 WP(C)/32214/2025	SIDHESWAR MALLICK VS	SUSANTA KUMAR LENKA VS	// 0

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239	D-WP(C)/45712/2025 WP(C)/32215/2025	STATE OF ODISHA PABITRA BEHERA VS STATE OF ODISHA	BHOJARAJ SETH VS	// // ()
240	D-WP(C)/46217/2025 WP(C)/32216/2025	PRAVAKAR PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// // ()
241	D-WP(C)/46326/2025 WP(C)/32217/2025	SARAT CHANDRA SARANGI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
242	D-WP(C)/46328/2025 WP(C)/32218/2025	KRUSHNA CHANDRA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
243	D-WP(C)/45961/2025 WP(C)/32219/2025	RAKESH RANJAN SAHOO VS THE COLLECTOR, CUTTACK	BISWAJIT NAYAK VS	// // ()
244	D-WP(C)/46126/2025 WP(C)/32220/2025	CHOUDHURI SUNIL KUMAR PRADHAN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// // ()
245	D-WP(C)/46060/2025 WP(C)/32221/2025	M/S.TIMES COLLEGE OF NILACHAL EDUCATIONAL TRUST, BBSR VS ADDL.REVISIONAL COURTNO.3, BOARD OF REVENUE ODISHA, CUTTACK	JAGAJIBAN PRADHAN VS	// // ()
246	D-WP(C)/45934/2025 WP(C)/32222/2025	GANESH MAJHI VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// // ()
247	D-WP(C)/46151/2025 WP(C)/32223/2025	BIJAY KUMAR SAHOO VS UNION OF INDIA	LALATENDU JENA VS	// // ()
248	D-WP(C)/46066/2025 WP(C)/32224/2025	DR.SARADDA PRASAD MISHRA VS ADDL.REVISIONAL COURT.NO.3, BOARD OF REVENUE, ODISHA CUTTACK	JAGAJIBAN PRADHAN VS	// // ()
249	D-WP(C)/45937/2025 WP(C)/32225/2025	KULAMANI KACHHARIA VS M.C.L., SAMBALPUR	SIBA PRASAD PATRA VS	// // ()

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250	D-WP(C)/46695/2025 WP(C)/32226/2025	NB SUB PRIYADARSAN PRADHAN VS UNION PUBLIC SERVICE COMMISSION, DELHI	SAMARENDRA BEURA VS	// 0 //
251	D-WP(C)/46313/2025 WP(C)/32227/2025	SUJIT KUMAR GIRI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
252	D-WP(C)/46601/2025 WP(C)/32228/2025	PRAVASINI SAHOO VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
253	D-WP(C)/46054/2025 WP(C)/32229/2025	M/S.TIMES SCHOLARS GURUKULA UNDER NILACHALA EDUCATIONAL TRUST, BBS VS ADDL.REVISIONAL COURT NO.3, MEMBER, BOARD OF REVENUE, CUTTACK	BRAGAJIBAN PRADHAN VS	// 0 //
254	D-WP(C)/42807/2025 WP(C)/32230/2025	UNION OF INDIA VS RADHESHYAM KHAMARI	ASUTOSH MOHANTY VS	// 0 //
255	D-WP(C)/46172/2025 WP(C)/32231/2025	M/S MOWGLEE RETAIL PRIVATE LTD., GANJAM VS ADDL. COMNR OF STATE TAX(APPEAL) CT AND GST TERRITORIAL RANGE, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
256	D-WP(C)/45506/2025 WP(C)/32232/2025	SADANANDA DAS VS HDFC BANK LTD, BALASORE	BIBHUTI BHUSAN SWAIN VS	// 0 //
257	D-WP(C)/46540/2025 WP(C)/32233/2025	MAHESHWAR BEHERA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// 0 //
258	D-WP(C)/44627/2025 WP(C)/32234/2025	BRAJABANDHU PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
259	D-WP(C)/46310/2025 WP(C)/32235/2025	MANAS RANJAN MAHANTA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
260	D-WP(C)/45510/2025 WP(C)/32236/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
261	D-WP(C)/45923/2025	KARUNAKAR MAJHI	DILLIP KUMAR RAY	//

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	WP(C)/32237/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/46450/2025 WP(C)/32238/2025	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
263	D-WP(C)/46268/2025 WP(C)/32239/2025	HIRALAL PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
264	D-WP(C)/45928/2025 WP(C)/32240/2025	BAIRAGI BEHERA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
265	D-WP(C)/44567/2025 WP(C)/32241/2025	JAGYANSENI DASH VS PRAMODINI PADHI	SIDDHANT SARANGI VS	// 0 //
266	D-WP(C)/46247/2025 WP(C)/32242/2025	M/S MAHANADI COALFIELDS LIMITED, ANGUL VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
267	D-WP(C)/46341/2025 WP(C)/32243/2025	RAMCHANDRA PATRO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
268	D-WP(C)/45981/2025 WP(C)/32244/2025	URBASI ROUTARAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
269	D-WP(C)/44802/2025 WP(C)/32245/2025	BIJAYA KUMAR RATH VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
270	D-WP(C)/45987/2025 WP(C)/32246/2025	SATEESHA KUMAR SAHOO VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	// 0 //
271	D-WP(C)/45349/2025 WP(C)/32247/2025	SULEKHA SINGH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
272	D-WP(C)/46319/2025 WP(C)/32248/2025	UPENDRA NATH MAHANTA VS	LAXMIKANTA MOHANTY VS	// 0

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273	D-WP(C)/46471/2025 WP(C)/32249/2025	STATE OF ODISHA SAMSUR RAHEMAN KHAN VS	SOUMENDRA PATTANAIAK VS	// // 0
274	D-WP(C)/46000/2025 WP(C)/32250/2025	STATE OF ODISHA MADAN PANDE VS	ARJUNA CHARANA BEHERA VS	// // 0
275	D-WP(C)/45985/2025 WP(C)/32251/2025	STATE OF ODISHA NIHAR RANJAN MOHANTY VS	LALITENDU MISHRA VS	// // 0
276	D-WP(C)/45213/2025 WP(C)/32252/2025	STATE OF ODISHA ASHIS KUMAR MISHRA VS	VS	// // 0
277	D-WP(C)/45940/2025 WP(C)/32253/2025	THE UNION OF INDIA SWARUPA NAYAK VS	ASHIT KUMAR DASH VS	// // 0
278	D-WP(C)/46499/2025 WP(C)/32254/2025	STATE OF ODISHA ISWAR BHANDARY VS	NIRANJAN PANDA VS	// // 0
279	D-WP(C)/46640/2025 WP(C)/32255/2025	STATE OF ODISHA BISWANATH BHOI VS	SANKAR PRAASAD PANI VS	// // 0
280	D-WP(C)/45479/2025 WP(C)/32256/2025	ODISHA STATE POLLUTION CONTROL BOARD, BBSR HAREKRUSHNA BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0
281	D-WP(C)/45710/2025 WP(C)/32257/2025	ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR SURESH NEGI VS	BHOJRAJ SETH VS	// // 0
282	D-WP(C)/45657/2025 WP(C)/32258/2025	STATE OF ODISHA KALYANMAYEE SELF HELP GROUP. JALESWAR VS	SAMIR KUMAR MISHRA VS	// // 0
283	D-WP(C)/45158/2025 WP(C)/32259/2025	STATE OF ODISHA RAJIV LOCHAN PANDA VS	SITAKANTA HOTA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/46713/2025 WP(C)/32260/2025	HAREKRISHNA DHAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
285	D-WP(C)/46392/2025 WP(C)/32261/2025	GIRIDHARI MAJHI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
286	D-WP(C)/46097/2025 WP(C)/32262/2025	TIMES COLLEGE, BHUBANESWAR VS ADDL.REVISIONAL COURTNO.3, BOARD OF REVENUE, ODISHA, CUTTACK	JAGAJIBAN PRADHAN VS	// 0 //
287	D-WP(C)/46782/2025 WP(C)/32263/2025	LAXMI PARASETH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
288	D-WP(C)/45723/2025 WP(C)/32264/2025	KANHU CHARAN PRADHAN VS INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA	SURYAKANTA DWIBEDI VS	// 0 //
289	D-WP(C)/44991/2025 WP(C)/32265/2025	THE PRINCIPAL, REGIONAL INSTITUTE OF EDUCATION, KHURDA VS REGIONAL LABOUR COMMISSIONER (CENTRAL), KHURDA	KAILASH CHANDRA KANUNGO VS	// 0 //
290	D-WP(C)/46134/2025 WP(C)/32266/2025	M/S.SNM BUSINESS PRIVATE LTD, BALASORE VS ADDL.COMMISSIONER OF STATE TAX(APPEAL), BHUBANESWAR	MADHAB LAL AGARWAL VS	// 0 //
291	D-WP(C)/46131/2025 WP(C)/32267/2025	M/S SNM BUSINESS PRIVATE LIMITED, BALASORE VS ADDL COMMISSIONER, CENTRAL REVENUE BUILDING ,BBSR	MADHAB LAL AGARWAL VS	// 0 //
292	D-WP(C)/45299/2025 WP(C)/32268/2025	MANAS KUMAR SWAIN VS THE DEPUTY COMMISSIONER, CGST AND CX, KEONJHAR DIVISION, KEONJHAR	NATABAR PANDA VS	// 0 //
293	D-WP(C)/45855/2025 WP(C)/32269/2025	DEBAPRIYA NAIK VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
294	D-WPCRL/34413/2025 WPCRL/154/2025	PRAVASINI NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /499 /2025 0 //
295	D-WPCRL/28208/2025	BASUDEB TRIPATHY	JANMEJAYA KATIKIA	SAMBALPUR SADAR /111 /2024

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	WPCRL/155/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/34339/2025 ABLAPL/13102/2025	UDI @ BABAJI SAHOO VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHADRAK RURAL /669 /2025 () //
297	D-ABLAPL/34345/2025 ABLAPL/13103/2025	LALIT KUMAR MALIK VS STATE OF ODISHA	AGASTI KANUNGO VS	KHANTAPADA /226 /2025 () //
298	D-ABLAPL/34348/2025 ABLAPL/13104/2025	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /405 /2025 () //
299	D-ABLAPL/34362/2025 ABLAPL/13105/2025	RAMESH KUMAR SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGAON /361 /2025 () //
300	D-ABLAPL/34368/2025 ABLAPL/13106/2025	TUSAR RANJAN ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /21 /2017 () //
301	D-ABLAPL/34019/2025 ABLAPL/13107/2025	NUAKHAU NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /73 /2025 () //
302	D-ABLAPL/34126/2025 ABLAPL/13108/2025	SK. ZAFIRUDDIN VS STATE OF ODISHA	PRATIK DASH VS	DHAMNAGAR /409 /2025 () //
303	D-ABLAPL/34219/2025 ABLAPL/13109/2025	JOSHNA RANI ACHARYA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	MAHILA P.S.(BBSR) /304 /2025 () //
304	D-ABLAPL/33079/2025 ABLAPL/13110/2025	SUREKHA @ RANGALATA DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /53 /2025 () //
305	D-ABLAPL/34304/2025 ABLAPL/13111/2025	ASHOK SETHY VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	BANKI /292 /2025 () //
306	D-ABLAPL/33083/2025 ABLAPL/13112/2025	CHINMAYA SAHOO VS	NIRANJAN PANDA VS	KABISURYANAGAR /717 /2025 ()

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307	D-ABLAPL/34307/2025 ABLAPL/13113/2025	STATE OF ODISHA MANOJA BEHERA @ MANOJ BEHERA VS	SNEHASISH BEHERA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
308	D-ABLAPL/34398/2025 ABLAPL/13114/2025	STATE OF ODISHA AJAY MAHATA VS	JAYANTA KUMAR MAJHI VS	2(A)CC/0000171/2025 BASTA /123 /2024 ()
309	D-ABLAPL/34408/2025 ABLAPL/13115/2025	STATE OF ODISHA NARENDRA MALIK @ PELUA VS	JAYANTA KUMAR MAJHI VS	// GOPALPUR /189 /2025 ()
310	D-ABLAPL/34411/2025 ABLAPL/13116/2025	STATE OF ODISHA MANAS KUMAR SAMAL @ AJU SAMAL VS	SANDEEP RAJ PANDA VS	// BADAMBADI /432 /2025 ()
311	D-ABLAPL/34427/2025 ABLAPL/13117/2025	STATE OF ODISHA BIDYADHAR DHALA VS	PREETAM MISHRA VS	// BOUDH /300 /2025 ()
312	D-ABLAPL/34432/2025 ABLAPL/13118/2025	STATE OF ODISHA KARTIK @ KARTTIK TARAI VS	BIRAJA PRASAD NANDA VS	// BHADRAK RURAL /669 /2025 ()
313	D-ABLAPL/34467/2025 ABLAPL/13119/2025	STATE OF ODISHA PRADYUMNA BISWAL VS	RAJANIKANTA DASH VS	// TALABANIA /210 /2025 ()
314	D-ABLAPL/33166/2025 ABLAPL/13120/2025	STATE OF ODISHA SARADA PRASAD DASH VS	SURYAKANTA DASMOHAPATRA VS	// EOW,BHUBANESWAR /14 /2025 ()
315	D-ABLAPL/33546/2025 ABLAPL/13121/2025	STATE OF ODISHA MANOJ KUMAR RAY VS	SIVA SANKAR CHAINI VS	// KUCHINDA /228 /2025 ()
316	D-ABLAPL/33808/2025 ABLAPL/13122/2025	STATE OF ODISHA PRAMOD KUMAR SAHU VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /184 /2025 ()
317	D-ABLAPL/33813/2025 ABLAPL/13123/2025	STATE OF ODISHA NARAYAN MAHARANA @ MOHARANA VS	PRIYA RANJAN MISHRA VS	// BANARAPAL /597 /2025 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/34387/2025 ABLAPL/13124/2025	KALU PATRA @ NILANCHALA PATRO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BADABAZAR /529 /2025 () //
319	D-ABLAPL/34389/2025 ABLAPL/13125/2025	DIBYAJYOTI DIXIT VS STATE OF ODISHA	JADUNATH PRADHAN VS	MADHUPATNA /292 /2025 () //
320	D-ABLAPL/33482/2025 ABLAPL/13126/2025	RITU PRADHAN @ BHAGIRATHI PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	ITAMATI /305 /2025 () //
321	D-ABLAPL/34078/2025 ABLAPL/13127/2025	SAMRAT SINGH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /385 /2025 () //
322	D-ABLAPL/34093/2025 ABLAPL/13128/2025	RAJESH JENA @ RAJESH KUMAR JENA @ VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /510 /2025 () //
323	D-ABLAPL/34312/2025 ABLAPL/13129/2025	SAMAR MISTRY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /230 /2025 () //
324	D-ABLAPL/34394/2025 ABLAPL/13130/2025	SAHARUKH SAHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	PURUNABAZAR /261 /2025 () //
325	D-ABLAPL/34404/2025 ABLAPL/13131/2025	NIRANJAN PATTAYAT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /16 /2025 () //
326	D-ABLAPL/34015/2025 ABLAPL/13132/2025	TRINATH PANGI @ DIPU VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /123 /2025 () //
327	D-ABLAPL/33640/2025 ABLAPL/13133/2025	TITUNA BISWAL@SRIDHAR BISWAL VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KUAKHIA /410 /2025 () //
328	D-ABLAPL/33803/2025 ABLAPL/13134/2025	MANOJ KUMAR RAY VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	MAHULPALI /73 /2025 () //
329	D-ABLAPL/33392/2025	OMM @ NRUSINGHA ROUSTRAY @ NRUSINGH CHARAN ROUSTRAY	ANANGA KUMAR OTTA	BIRIDI PS /109 /2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13135/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/34308/2025 ABLAPL/13136/2025	DHANESWAR BARIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	BAIDYANATHPUR /528 /2025 () //
331	D-ABLAPL/30996/2025 ABLAPL/13137/2025	NIRMAL SAMAL@ILU SAMAL VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	KHANDAGIRI P.S. /705 /2025 () //
332	D-ABLAPL/34106/2025 ABLAPL/13138/2025	SHYAMAL SUNANI VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	MALKANGIRI /585 /2025 () //
333	D-ABLAPL/33834/2025 ABLAPL/13139/2025	SANTOSH NAYAK VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP /309 /2025 () //
334	D-ABLAPL/34293/2025 ABLAPL/13140/2025	SABITRI SAHOO @ SABITA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	JAGATPUR /638 /2025 () //
335	D-ABLAPL/33899/2025 ABLAPL/13141/2025	YOGEN CHANDRA NAYAK @ JAGEN NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADSAHI /379 /2025 () //
336	D-ABLAPL/33946/2025 ABLAPL/13142/2025	SK. SABBIR QUADRI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /253 /2025 () //
337	D-ABLAPL/34482/2025 ABLAPL/13143/2025	RAMESH CHANDRA MAHARANA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAIDYANATHPUR /478 /2025 () //
338	D-ABLAPL/34258/2025 ABLAPL/13144/2025	SK. ISTHAR @ SK. ISTAR VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	RAJKANIKA /550 /2025 () //
339	D-ABLAPL/33907/2025 ABLAPL/13145/2025	SHANKARSHAN DALEI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BIRMAHARAJPUR /226 /2025 () //
340	D-ABLAPL/34129/2025 ABLAPL/13146/2025	MANMATH MOHANTY VS	RANJAN KUMAR NAYAK VS	LAXMISAGAR P.S. /287 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/34412/2025 ABLAPL/13147/2025	STATE OF ODISHA JAGANNATH SAHOO @ KAIRA SAHU VS	AMIT KUMAR NATH VS	// BANARAPAL /482 /2025 ()
342	D-ABLAPL/34371/2025 ABLAPL/13148/2025	STATE OF ODISHA UDIT GARDIA VS	BIJAYA KUMAR RAGADA VS	// AIRPORT P.S. /138 /2025 ()
343	D-ABLAPL/34276/2025 ABLAPL/13149/2025	STATE OF ODISHA BABUNA @ PRASANT BEHERA @ BERA VS	SARADA PRASAD DASH VS	// BANDAR MARINE /27 /2025 ()
344	D-ABLAPL/34506/2025 ABLAPL/13150/2025	STATE OF ODISHA SATYA PRAKASH JENA @ SANJI VS	HEMANT KU. TRIPATHY VS	// KHUNTUNI /132 /2025 ()
345	D-ABLAPL/34347/2025 ABLAPL/13151/2025	STATE OF ODISHA MADAN SAHU VS	SIDHARTHA DAS VS	// DEOGAON /361 /2025 ()
346	D-ABLAPL/34513/2025 ABLAPL/13152/2025	STATE OF ODISHA AJAYA SETHI VS	SMRUTI RANJAN ROUT VS	// DARGHA BAZAR /250 /2025 ()
347	D-ABLAPL/34349/2025 ABLAPL/13153/2025	STATE OF ODISHA SANJAYA HOTA VS	SIDHARTHA DAS VS	// DEOGAON /361 /2025 ()
348	D-ABLAPL/34967/2025 ABLAPL/13154/2025	STATE OF ODISHA MANOJ KUMAR SAHU VS	DEBASISH SAMAL VS	// K.NUAGAON /383 /2025 ()
349	D-ABLAPL/34375/2025 ABLAPL/13155/2025	STATE OF ODISHA RANJAN KUMAR SAHOO VS	SITIKANT MISHRA VS	// SALIPUR /529 /2025 ()
350	D-ABLAPL/34569/2025 ABLAPL/13156/2025	STATE OF ODISHA DEB PRASAD SEN VS	SUBHRAJIT SAHOO VS	// TANGI (KHURDA) /761 /2025 ()
351	D-ABLAPL/34414/2025 ABLAPL/13157/2025	STATE OF ODISHA PRASHANT KUMAR NANDA VS	PRANAYA KUMAR DASH VS	// KALINGA NAGAR /403 /2025 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/34577/2025 ABLAPL/13158/2025	SUBASH CH. BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	AIR FIELD P.S. /362 /2025 () //
353	D-ABLAPL/34441/2025 ABLAPL/13159/2025	AVIJIT BHAKTA @ ABHIJIT BHAKTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MALKANGIRI SADAR /119 /2025 () //
354	D-ABLAPL/33827/2025 ABLAPL/13160/2025	URMILA PANAKA @ JEMA PANAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /120 /2022 () //